

1980 for which the necessary procedure has been laid down.

(c) Yes, Sir.

Creation of All India Services

3198. SHRIMATI USHA MALHOTRA:
DR. LOKESH CHANDRA:
SHRIMATI MONIKA DAS:

Will the PRIME MINISTER be pleased to state:

(a) by when the Indian Service of Engineers and Indian Medical Service is likely to be created; and

(b) what are the reasons for the delay?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL AND ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION (SHRI P. CHIDAMBARAM): (a) and (b) The views of the State Governments on the proposal to constitute the Indian Service of Engineers and to reconstitute the Indian Medical and Health Service are being ascertained. Some State Governments had expressed their opposition to the Indian Medical Service. In March 1978, the Government decided not to pursue the matter. The position has since been reviewed and consultations are now being held with the State Governments.

Steps taken by Delhi electric supply undertaking to prevent throwing up pollutants in the AIR

3199. DR. LOKESH CHANDRA: SHRI P. N. SUKUL;

Will the PRIME MINISTER be pleased to state:

(a) whether the Delhi Electric Supply Undertaking has taken steps to

prevent its power functioning units from throwing up pollutants in the air; and

(b) whether Industries Department of Delhi Administration ensured antipollution measures before clearing industrial schemes during 1984-85?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FOREST (SHRI Z. R. ANSARI): (a) Yes, Sir. Steps have been taken to install high efficiency electrostatic precipitators in those units where existing control devices are not satisfactory.

(b) Before registering small scale units with pollution potential, the Industries Department of Delhi Union Territory obtains 'No Objection Certificate' or consent letter from the Central Board for the Prevention and Control of Water Pollution. As regards medium/large scale units which need Industrial licence, the Industries Department recommends such cases after considering their pollution potential.

Foreigners engaged in Development of Villages

3200. DR. LOKESH CHANDRA: SHRI P. N. SUKUL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the number of foreigners engaged in development of villages in remote areas in the country; and

(b) whether foreigners have been permitted to return to the Paru Prakhanda Samagra Vikas Pariyojana (PPSVP) in Paru block of Muzaffarpur district?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN): (a) Data in this regard is not maintained.

(b) We have not issued any such instructions.